Issue<sub>s</sub> discussed at Labour Secretaries' and Labour Ministers' Conference

## \*74. SHRI J. S. RAJU: SHRI V. GOPALSAMY:

Will the Minister of LABOUR be pleased to state:

(a) the issues discussed at the Labour Secretaries' Conference and the Labour Ministers' Conference held on the 19th and 20th April, 1990 respectively;

(b) whether any decisions have since been taken thereon and if so, the details thereof; and

(c) whether the problem of pending industrial disputes was also discussed there at and if so, the steps proposed to be taken to solve the problem?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c) The issues discussed in the Labour Secretaries' Conference and Labour Ministers' Conference held respectively on 19th and 20th April, 1990 were as follows:---

(i) Labour Participation in Management.

(ii) Review of Industrial Relations Legislation (covering proposed amendments to the I.D. Act and the T.U. Act).

(iii) Review of developments relating to unorganised Labour.

(iv) Review of implementation of Labour Laws.

(v) Laws and Policies relating to Child Labour, Women Labour and Emigrant Labour.

(vi) Issues pertaining  $t_0$  employment regulation and training.

The conclusions which broadly emerged as a result of the deliberation in Labour Secretaries' Conference and Labour Ministers' Conference on the above issues are given in the Annexure. [See Appendix CLIV, Annexure No. 11]

## Lack of Fire fighting equipment in high-rise building in Delhi

\*75. SHRI KRISHNA KUMAR BIRLA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that despite various fire incidents, top security buildings like Akashvani Bhawan, Sena Bhawan, Vayu Bhawan various hospitals and other sensitive buildings in Delhi continue to be without the minimum fire fighting equipment and are on the list of 'unsafe buildings';

(b) if so, what are the reasons for the delay in making these buildings self-sufficient in fire-fighting equipment to avoid major fires in these buildings; and

(c) what action has been taken by Government to fix the responsibility for the gross negligence and also to provide fire-fighting equipment in these buildings without any further delay?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MA-RAN): (a) and (b) On a review of the requirements of the Delhi Fire Prevention and Fire Safety Act, 1986 brought into force in March, 1987, the Government sanctioned a number of fire safety works in the high-rise buildings maintained by the Central Public Works Department, given in the Statement in order to bring them in with the rules framed conformity under the Act. A dedicated Project Team under a Superintending Engineer has been sanctioned in the CPWD in July, 1989 for execution of these fire safety works. These have already been started by the CPWD and the details are in the same Statement (Columns (2) and (3). Akashavani maintained by the Bhavan is not CPWD and separate arrangements for maintenance of this building are made by the All India Radio themselves.

(c) Does not arise in view of (a) and (b) above.

53 Written Answers	[4 MAY 1990]	
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## Statement

List of buildings for which notices were received for "undertaking measures for rectification of the inadequacies in relation to Fire Prevention and Fire Safety measures" by the Central PWD from the Chief Fire Officer, Delhi

51. No.	Name of the building							Amount of the estimate (Rs.)	Expected date of comple- tion
1.	M.Ps. Flats (Kali Bari Aj		nts)		•			5,20,000	10/90
2.	R.M.L. Hospital	•	,				,	43,32,000	11/91
3.	Central Revenue Building	g .				• ,		20,42,300	8/91
4.	A.G.C.R. Building .	•		•	•	•		16,92,500	8/91
5.	Family Apartments, Tage	ore Ro	ađ	•	•	•	•	(included in Sl. No. 25)	10/90
6.	Vikas Bhawan, I.P. Estat	e.	•	•	•	•	•	(estimates under preparation)	11/91
7.	C.G.O. Complex	•	•	•	•	•	•	Being taken as part of Capital works.	12/90
8.	M.S. Flats R.K. Puram,		13	•	٠	•	•	38,76,500	11/91
9.	C.A.G. Annexe Building		•	•	•	•	•	39,42,200	8/91
10. 11.	Y-Shape & D-Shape Bu and	ildings	•	•	٠	•	•	29,60,000	8/91
12.	Vithalbhai Patel House							10,02,870	10/91
13.	Udhyog Bhawan							37,70,000	9/91
14.	Sardar Patel Bhawan.							13,65,200	7/91
15.	Krishi Bhawan	•			•			30,37,700	10/91
16.	Nirman Bhawan .				•'		• •	38,72,000	8/91
17.	Nirvachan Sadan			•			•	16,41,655	7/91
18.	Yojana Bhawan 🔹	•					•	21,01,045	8/91
1 <b>9.</b>	Peshwa Road Flats .	•		•				16,99,500	10/90
20.	Asia House	•	•	•			.•	14,25,520	10/90
21.	Shastri Bhawan	•		•	•	•	•	31,17,270	8/91
22.	Shram Shakti Bhawan	•		•		•		31,26,900	7/91
23.	Indian Oil Bhawan 🕠	,			•	•		30,38,500	9/91
24.	Curzon Road Apartmen	its .	•	•	•	•	•	26,78,000	7/90
25.	Minto Road Complex	•	•	•	•	•		10,83,200	10/90
26.	G.B. Pant Hospital .	•	•	•	•	•	•	Administrative ap- proval awaited from Delhi Administra- tion.	
<b>2</b> 7.		lex -	•		•			19,58,000	9/91
28.		•	•	•	•	•	•	52,54,650	11/ <b>91</b>
29.		•	•	•		•	•	62,26,350	3/91
30.		•	•	•	•	•	•	35,96,800	9/91
31.	U.G.C. Building .	•	•		•	•		24,78,500	8/91

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